

ITEM NO.1501 Court 9 (Video Conferencing)

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1392/2011

CHUNTHURAM

Appellant(s)

VERSUS

THE STATE OF CHHATTISGARH

Respondent(s)

Date : 29-10-2020 This appeal was called on for pronouncement of judgment today.

For Appellant(s) Mr. Yashraj Singh Deora, AOR
Ms. Sonal Mashankar, Adv.
Ms. Shivangi Sud, Adv.

For Respondent(s) Mr. Nishanth Patil, AOR

Hon'ble Mr. Justice Hrishikesh Roy pronounced the Reportable Judgment of the Bench comprising Hon'ble Mr. Justice Sanjay Kishan Kaul, Hon'ble Mr. Justice Krishna Murari and His Lordship.

The appeal is allowed and the judgment of the trial court as also of the High Court are consequently set aside in terms of signed Reportable Judgment.

(RAJNI MUKHI)
COURT MASTER (SH)

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR

(Signed Reportable Judgment is placed on the file)